

ITEM NO.6

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Civil Appeal No(s). 1855/2024

ARUN KUMAR SAXENA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 30-04-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vikas Kumar Singh, Adv.
Ms. Rajshree Singh, Adv.
Mr. T. N. Singh, AOR

For Respondent(s)

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.
Mr. Vinayak Mohan, Adv.

Mr. Siddharth, AOR
Mr Anshul Saxena, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 and 2 have filed counter affidavit.

Respondent no.3 is granted four weeks' time for filing
counter affidavit whereafter matter is to be processed for
listing before the Hon'ble Court as per rules.

APARNA AJITSARIA
Registrar